

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

**Original Application No.180/00547/2019**

Thursday, this the 14<sup>th</sup> day of November, 2019

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Amose Mammen  
Aged 55 years, S/o.K.A.Mammen  
CC 48/1482, Rice Research Centre Road  
Ponnurunni East, Vytila  
Ernakulam – 682 019  
(Now working as Superintendent of Police  
Crime Branch Central Unit – II,  
Thrippunithura, Ernakulam – 682 301) ...Applicant

**(By Advocate – Mr.Shabu Sreedharan)**

**v e r s u s**

1. Union of India represented by the Secretary  
Ministry of Home Affairs  
New Delhi – 110 001
2. The Union Public Service Commission  
Represenbted by its Secretary  
Shajahan Road  
New Delhi – 110 001
3. The Selection Committee for selection to  
Indian Police Service Constituted under  
Regulations of the Indian Police Service  
(Appointment by promotion), Regulation 1955  
Represented by its Chairman  
Union Public Service Commission  
New Delhi – 110 001
4. State of Kerala  
Represented by the Chief Secretary to Government  
Secretariat, Thiruvananthapuram – 695 001

5. The State Police Chief  
Police Headquarters  
Thiruvananthapuram – 695 001 ...Respondents

**(By Advocates - Mr. V.A.Shaji, ACGSC [R1], Mr. M. Rajeev, GP [R4&5]  
& Mr. Thomas Mathew Nellimoottil, Sr. PCGC [R2&3])**

This application having been heard on 14<sup>th</sup> November 2019, the Tribunal on the same delivered the following :

**O R D E R (ORAL)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

The prayer in the Original Application is for a direction to consider the applicant for selection and appointment by promotion to the Indian Police Service for the vacancies arising in the years 2018 and 2019. The officer had retired from service on 30.9.2019 and the Original Application was filed on 22.7.2019.

2. It is stated by the learned State Government Pleader Mr.M.Rajeev that the list of officers under the zone of consideration for the vacancies of the year 2018 is currently under preparation.

3. We feel that at this point, the Original Application can be disposed of by directing the respondents that the fact of his retirement should not stand in the way of the applicant's selection and appointment to Indian Police Service for the vacancies for the year 2018, if he is otherwise eligible. Ordered accordingly.

.3.

4. The Original Application is disposed of as above. No costs.

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**

SV

**List of Annexures**

1. Annexure A1 - The true copy of the relevant page of the provisional seniority list of Deputy Superintendent of Police (General Executive) as on 1.3.2013 dated nil
2. Annexure A2 - The true copy of the Govt. Order of the Home Department with G.O (Rt) No.2600/2016/Home dated 23.8.2016
- 3.
4. Annexure A3 - The true copy of the Govt. Order of the Home Department with G.O (Rt) No.2114/2018/Home dated 23.7.2018
5. Annexure A4 - The true copy of the order of this Hon'ble Court in O.A No.180/00974/2016 dated 23.11.2016.

---